THE HIGH COURT OF MEGHALAYA SHILLONG

ORDER

Dated Shillong, the 27 March 2019

NO.HCM.II/35/2016-Estt/___: In partial modification of Office Order dated 17.04.2018, as notified under memo no. HCM.II/35/2016/1671A, as per approval of Hon'ble the Chief Justice, the following allocation of duties and responsibilities amongst the Officers of the Registry is made operational with immediate effect and until further orders.

- Smti. Dashalene Kharbteng (MHJS), Central Project Coordinator shall, in addition to her normal duties, supervise and monitor the Computer Section.
- Shri. Araldo Lyngdoh, Asst. Protocol Officer shall, in addition to his normal duties, monitor and control the Establishment Section for smooth functioning of work under direction of the superior Officer(s).

By order,

REGISTRAR GENERAL

Memo No. HCM.II/35/2016-Estt/ 1397-A

Dated Shillong, the 27 March 2019

Copy for information to: -

 The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.

2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya,

Shillong.

 The Registrar-I, High Court of Meghalaya, Shillong who is requested to bring the contents of this Order to the knowledge of all concerned.

The Central Project Coordinator, High Court of Meghalaya, Shillong for information and necessary action.

- 5. The Joint Registrar-OSD, High Court of Meghalaya, Shillong who shall, henceforth, cease to act as i/c Computer Section.
- 6. The Public Relations Officer, High Court of Meghalaya, Shillong for information.
- The Asst. Protocol Officer, High Court of Meghalaya, Shillong for information and necessary action.
- The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 9. Office File.

REGISTRAR GENERAL